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### West Bengal Appropriation Act, 1958

#### 2 of 1958

[29 March 1958]

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### West Bengal Appropriation Act, 1958

#### 2 of 1958

[29 March 1958]

#### **PREAMBLE**

An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1958.

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of West Bengal for the service of the year ending on the thirty-first day of March, 1958;

It is hereby enacted in the Ninth Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary of the 17th March, 1958, Part IVA, page 1001; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on the 17th March, 1958; and for proceedings of the West Bengal Legislative Council, see the proceedings of the meeting of that Council held on the 25th March, 1958.

#### 1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1958.

# 2. Issue of Rs. 15,21,77,70 out of the Consolidated Fund of West Bengal for the financial year 1957-58 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of rupees fifteen crores, twenty-one lakhs, seventy-seven thousand and seven hundred and one towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1958, in respect of the services specified in column 2 of the Schedule.

#### 3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1958.

### SCHEDULE 1 SCHEDULE

## SCHEDULE (See sections 2 and 3)

1	2 Services and purposes.	3 Sums not exceeding			
Grant No.		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.	
		Rs.	Rs.	Rs.	
1	4-Taxes on Income other than Corporation Tax and Estate Duty.	3,600	2,400	6,000	
2	7-Land Revenue		4,200	4,200	
3	8-State Excise Duties	1,41,300	100	1,41,400	
5	10-Forest	47,000		47,000	
8	13-Other Taxes and Duties	2,10,000	2,400	2,12,400	
10	XVII-Irrigation-Working expenses	34,000		34,000	
	18-Other Revenue Expenditure financed	35,06,000		35,06,000	

	from Ordinary			
	Revenues 51B-Other Revenue Expenditure connected with Multipurpose River Schemes	7,72,000		7,72,000
	68A-Construction of Irrigation, Navigation, Embankment and Drainage Works (Non-Commercial)	1		1
	80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Account.	41,00,000		41,00,000
	Total Grant No. 10	84,12,001		84,12,001
13	25-General Administration	3,50,000	1,50,000	5,00,000
14	27-Administration of Justice		73,000	73,000
15	28-Jails and Convict Settlements	3,52,000		3,52,000
16	29-Police	44,04,000	100	44,04,100
17	30-Ports and Pilotage	3,70,000		3,70,000
18	36-Scientific Departments	2,000		2,000
19	37-Education	1,09,88,000	1,200	1,09,89,200
22	40-Agriculture- Agriculture		200	200
26	43-Industries-Industries		9,300	9,300
30	47-Miscellaneous Departments-Fire Services.	3,11,000		3,11,000
31	47-Miscellaneous Departments-Excluding Fire Services	11,69,000		11,69,000
32	50-Civil Works		2,21,000	2,21,000
33	54-Famine	86,96,000		86,96,000
35	55-Superannuation Allowances and Pensions	7,58,000		7,58,000
38	57-Miscellaneous- Contributions	31,69,000		31,69,000
42	63-Extraordinary charges in India	27,80,400	16,500	27,96,900
44	80A-Capital Outlay on	4.63.75.000		4.63.75.000

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	Multipurpose River			
	Schemes outside the			
	Revenue Account-			
	Damodar Valley			
	Project			
45	81-Capital Account of Civil Works outside the Revenue Account		37,000	37,000
	XLVIA-Receipts from Road and Water Transport Schemes- Working Expenses	20,49,000	7,87,000	28,36,000
46	82B-Capital Outlay on Road and Water Transport Schemes outside the Revenue Account.	13,38,000		13,38,000
	Total Grant No. 46	33,87,000	7,87,000	41,74,000
47	85A-Capital outlay on State Schemes of Government Trading.	4,23,17,000	7,000	4,23,24,000
48	Public Debt		1,66,24,000	1,66,24,000
	Grand Total	13,42,42,301	1,79,35,400	15,21,77,701